

Central Administrative Tribunal, Lucknow Bench, Lucknow.

C.C.P. 11/2007 IN O.A 439/2006

S.P. Shukla Vs.

R.K. Gupta and Others.

This the 24 day of July, 2008

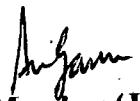
Hon'ble Shri A.K.Gaur, Member (J)
Hon'ble Dr. A.K.Mishra, Member (A)

Appl: None.

Resp: Sri B. P. Rai for Sri Arvind Kumar.

The contempt petition has been filed against an interim order. Since, the Original Application has already been dismissed on merits, the contempt petition does not survive. It is accordingly dismissed and notices are discharged.


Member (A)


Member (J)

ok
copy of order
dated 24/7/08
Rajesh
26/7/08